

*IN THE INCOME TAX APPELLATE TRIBUNAL  
KOLKATA BENCH "D" KOLKATA*

Before **Shri Waseem Ahmed, Accountant Member** and  
**Shri S.S.Viswanethra Ravi, Judicial Member**

**ITA No.516/Kol/2015**  
Assessment Year:2009-10

M/sGodavari Dealcom Pvt. Ltd AG-112, Sector-II, Suite No.804 & Salt Lake City, Kolkata-700 091 [PAN No.AADCG 3246 N]	<b>बनाम</b> / <b>V/s.</b>	Commissioner of Income Tax, Kolkata-1, Aayakar Bhawan, 7 <sup>th</sup> Floor, P-7, Chowringhee Square, Kolkata-700 069
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

अपीलार्थी की ओर से/By Appellant	None
प्रत्यर्थी की ओर से/By Respondent	Shri Niraj Kumar, CIT-DR
सुनवाई की तारीख/Date of Hearing	19-01-2017
घोषणा की तारीख/Date of Pronouncement	19-01-2017

**आदेश /O R D E R**

**PER Waseem Ahmed, Accountant Member:-**

This appeal has been filed by the assessee relating to Assessment Year 2009-10 is directed against the order passed by Commissioner of Income Tax-1, Kolkata u/s 263 of the Income Tax Act, 1961 (hereinafter referred to as 'the Act') vide his order dated 10.02.2014.

2. At the time of hearing none appeared on behalf of assessee though an application dated 06.01.2017 filed by assessee regarding withdrawal of its appeal and Shri Niraj Kumar, Ld. Departmental Representative represented on behalf of Revenue has not objected the withdrawal of the same.

3. As there is no objection from the Revenue, we permit the withdrawal of assessee's appeal. Accordingly, this appeal of assessee is dismissed as withdrawal.

4. **In the result, assessee's appeal stands dismissed as withdrawn.**

Order pronounced in open court on 19/01/2017

Sd/-  
(S.S.Viswanethra Ravi)  
Judicial Member

Sd/-  
(Waseem Ahmed)  
Accountant Member

\*Dkp, Sr.P.S

दिनांक:- 19/01/2017 कोलकाता / Kolkata

**आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-**

1. अपीलार्थी/Appellant-M/s Godavari Dealcom Pvt. Ltd. AG-112, Sector-II  
Suite No.804 & 805, Salt Lake City, Kolkata-91
2. प्रत्यर्थी/Respondent-CIT,Kolkata-1, 7<sup>th</sup> Floor, P-7, Chowringhee Sq., Kol-69
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण कोलकाता / DR, ITAT, Kolkata
6. गार्ड फाइल / Guard file.

/True Copy/

By order/आदेश से,

उप/सहायक पंजीकार  
आयकर अपीलीय अधिकरण,  
कोलकाता